

NOTICE

It is hereby notified for the information of the Advocate, Litigants and parties appearing in person that :

On 03.11.2017, Hon'ble Shri Justice N. M. Jamdar will not be available for judicial work at Panaji-Goa.

The matters on the board dated 03.11.2017 will be taken on 10.11.2017.

Urgent mentioning and placing of the matters, if any, is allowed before the Court presided over by the Hon'ble Shri Justice C. V. Bhadang.

Panaji-Goa
Date: 01.11.2017


(K. A. Bagi)
Registrar (Judicial)